#### 223 Re. Alleged Leakage of [RAJYA SABHA] Draft Eighth Five Year

#### [The Deputy. Chairman]

Let me find out what he wants to say. (*Interruptions*). If six or seven persons speak at the same time, I can't even hear.

अहलुवालिया जी, अब तो आप आगे आ गए, सामने आ गए, आपको ग्रंव मैं कैसे भूल सकती हूं।

#### Re.. ALLEGED LEAKAGE OF DRAFT EIGHTH FIVE YEAR PLAN DOCUMENT TO WORLD BANK AND IMF OFFICIALS

YASHWANT **SINHA** SHRI (Bihar): Madam Deputy Chairman, the issue which I want to raise before this House is a matter, I think, of great concern for the functioning of the democracy of this country, for the functioning of the Parliament. Madam, today, the Indian Express has carried a report stating that the draft of the Eighth Five Year Plan of this country has been shared with the World Bank without this draft being shared with the Parliament of this country. The World Bank has now sent its comments to the Government of India on the draft Plan. From the comments which have been received, it appears that the World

Bank hasl severely criticised the : draft which has been prepared by the Planning Commission and which has been approved by the Council of Ministers of the Cabinet. Madam, I would like to draw your attention to

one portion of this report in regard to the Industrial Policy:

..... the World Bank has accus ed the Plan document of a conti nued allegiance to 'past policy shibboleths' encouraging re by gional dispersal of industries through growth centres in back-•ward areas and encouraging R&D for assimilation, adaption and im provement of imported techno logy..."

उपसभाषति : जरा संक्षेप में बोल दी जिये ।

#### Document of World Bank 224 World Bank-and I.M.F. officials

SHRI YASHWANT SINHA: Now the Point is, these are all cherished goals of our economic policy. Nobody in this House can deny that these are the cherished goals. I am sure the Members sitting on that side will also agree that these are the cherished goals which are being described by the World 'past policy shibboleths'. Bank as here in thig Parliament to bear Are we insult from that organisation- What this has the Government of India come to? Have we really got into the state of a banana republic? Everyone in the world knows that this country has enough experts as far as Planning is Our Planning experts go concerned. abroad to advise other countries about how they should formulate their plans. This is what we are reduced to today, that the World Bank will tell us what our policy directives should be, what our policy priorities should be. I want the Government to respond here and now as to what exactly is the state of affairs in this regard. And if it is true, then I am not mincing my words. I will say that this is a complete surrender of our sovereignty, of all our initiatives as an independent nation.

THE' DEPUTY CHAIRMAN: Mr. Subramanian Swamy.

SHRI INDER 'KUMAR (Bihar): Madam, in this some of us have already notice. I strongly support Yashwant Sinha has said. time we took notice of it. *tions*). GUJRAL context, tabled a what Mr. It is high

SHRI DIPEN GHOSH (West Benga]). They have got their own World Bank and IMF officials... (*Interruptions*) .. experts in North Block. The World Bank and the IMF are given access to all documents which are yet to be shared with the Parliament . (Interruptions).

THE DEPUTY CHAIRMAN: We are not having any discussion on it.

#### 225 Re. Altered leakage of [16 JULY 1992] Draft Eighth Five Year

If you want to raise this matter... Don't make it a discussion (Interrup tions). We cannot take it as a discussion.

SHRI YASHWANT SINHA: Will the Leader of the House react to that? (*Interruptions*).

SHRI GURUDAS DAS GUPTA (West Bengal): It is a question of national interest.

SHRI DIPEN GHOSH: The World Bank and the IMP... (*Interruptions*).

SHRI GURUDAS DAS GUPTA: We have reports also that our Budget has been prepared by the World Bank experts. This time also we have been given to understand... (*Interruptions*)...

THE DEPUTY CHAIRMAN: Mr. Gurudas Das Gupta, I have identified Mr. Jagesh Desai.

SHRI JAGESH DESAI (Maharash tra): Madam, if this report is cor rect, then I think this is very serious. If our, Plan document is... (Interrup tions). It is very unfortunate, "fhe priorities are to be decided by this country, nobody else. I am verv happy that our Government has not succumbed to the pressure of the World Bank in regard to cutting the fertilizer subsidy. At the same time our Planning has to be prepared in accordance with the national interest, not at the behest of anybody. Nobody has any power to dictate to this country that we should change the priorities. If this is correct, then the Government must take the House into confidence in this matter.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, the World Bank report... (*Interruptions*)...

SHRI GURUDAS DAS GUPTA: Madam, just one minute.. (Interruptions)....

SHRI SUBRAMANIAN SWAMY: Madam, whenever I get up  $h_e$  wants to speak. I don't know why... (Interruptions) ...

## Plan documents to World Bank and I.M.F. officially

*I.M.F. officially* THE DEPUTY CHAIRMAN; Please, let us be properly directed... (Inter ruptions) ... Please, I must inform the Members that this is hot listed in the iagenda but, because it is agitating the minds of the Members, I am allowing each, one-one minute... (Interruptions)...

SHRI DIPEN GHOSH; Madam, you are chairing the Rajya Sabha and it is the privilege of the House... (Interruptions) ...

THE DEPUTY CHAIRMAN: That is the reason why I am allowing (Interruptions)...Mr. Dipen Ghosh, don't get angry, I allowed you already... (Interruptions) ... Please ... (Interruptions) ...

श्री सांति स्थागी (उत्तर प्रदेश) : मैडम, मैं भ्रापका ध्यान...(व्यवधान) उपसभावति : मैं युजधाती हूं आपको (व्यवधान) सांति जी आप बठिए सांति से में बजबाती हूं।

SHRI SÜBRAMANIAN SWAMY: The World Bank report was actually circulated in Paris recently when the Aid India Consortium meeting took place. Since I have had the opportunity to read the World Bank report I can tell you that more serious than what appeared in the Indian Express is the fact that Government seems to have committed to the World Bank that: (a) there will be a cutback on capital expenditure by the Government and (b) there will be a cutback on Government employment and (c) that there will be no further inciease in the wave of the Government sector. This is contained in the report. If you would like me to place it on the Table, I would be happy to do it tomorrow... (Inter-(Interruptions) ...

उपसभाषति : त्यागी जी कभी झोर नहीं करते हैं । कल भी उन्होंने मेरा कहना माना था । उन्हें बोलने दीजिए ।

श्री शांसि त्यागी: मैड्म, वर्ल्ड बैंक को भारतीय व्लालानिग क बारे में कोई प्रधिकार नहीं है। इडियन एक्सप्रैंस में जो खबर छपी है, मैं उसको सही मानता हू। गुवर्नमेंट को साफ तौर से इस हाऊस में

# [उप सभापति]

बताना चाहिए कि वह वर्ल्ड बैंक को वाने करेगी और यह कहेगी कि भ्रापको कोई राईट भारत के बारे में डिक्ठेट करने का महीं है। कर्ज लिया है मगर हम उनके गुलाम नहीं हैं।

THE DEPUTY CHAIRMAN: Let us go to the special mentions... MATHEWS 14 548RS 30-X

SHRI DIPEN GHOSH; Madam, what is the reaction of the Leader of the House... (*Interruptions*)...

THE DEPUTY CHAIRMAN: The Finance Minister is not here... (Interruptions) ...

SHRI SUKOMAL SEN (West Bengal); He cannot sell away the country... (*Interruptions*)...

SHRI DIPEN GHOSH: We want the Leader of the House to react... (Intern ptions)...

SHRI GURUDAS DAS GUPTA: Madam, my point is, India had been under pressure. Taking advantage of our financial problems and stringency and because we had been looking for foreign aid, there has been unusual pressure from outside to make a change in the policy and even with regard to the framing of the Budget. I am giving to understand that We have given assurances to the World Bank that the fiscal deficit would be kept at a minimum level. Therefore, Government is not releasing funds to a number of leading national public sector units as a result of which these units are collapsing. Madam, all this is... (Interruptions) ...

TH	ΗE	DE	PUT	Y	CHAIR	MAN:
बस	श्राष	रने	कह	दिया,	श्रब	<b>ग्रा</b> प

पूरा	মাৰিগ	न	करें	1

# Plan documents to 228 world Bank and

I.M.F. officially

SHRI GURUDAS DAS GUPTA: Madam, this is distressing and insulting to all Indians, whether this side or that side. We must stand as a united nation to fight this pressure and blackmail to change our economic policies... (Interruptions)...

THE DEPUTY CHAIRMAN: Now, let me allow Mr. Yadav... (Interruptions) ...

PROF. SAURIN BHATTACHARYA (West Bengal): Let the Leader of the House say that a statement will be made...(*Interruptions*)...•

्र उपसमापति : यादव जी, ग्राप कुछ फरमा रहे हैं...(व्यवधान)

श्री राभ गोथ ल यादव (उत्तर प्रदेश) : महोदया, उत्तर प्रदेश समाजवादी जनता पार्टी के महासचिव श्री चिंता राम राजभर की हत्या वहां के एम०एल०ए० ग्रीर बजरंग दल के लोगों ने कर दी है ... (व्यवधान) मैंडम, एम० एल०ए० नामजद है उसमें ग्रीर वहां के बजरंग दल के लोग हैं ग्रीर इस तरह मे 50 समाजवादी जनता पार्टी के लोगों की ग्रभी तक हत्या की जा चुकी है जिसमें ... (व्यवधान)

THE DEPUTY CHAIRMAN: What is going on is not listed in the agenda and I cannot allow everybody to speak... (Interruptions) ...

SHRI GURUDAS DAS GUPTA: Madam, we appeal to the Leader of the House... (Interruptions)...

THE DEPUTY CHAIRMAN: How can the Leader of the House react to everything?... (*Interruptions*)...

SHRI SUKOMAL SEN: He Should make a statement... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: Just a minute... (Interruptions) ... He was Finance Minister. But I should remind the Members that he is now Home Minister. You don't expect him as *Leader* of the House to take all the responsibility of the Government. No... (Interruptions) ...

#### 229 Re. Alleged *leakage of* [16 JULY 1992] Draft Eighth Five Year

I will find out... *(Interruptions)* The Leader of the House has sensed the agitated minds and sentiments of the Members across the House and I am sure that he is going to speak to his colleagues. and whatever they decide between *ihemaelves...Alnterruptions*)

SHRI SUBRAMANIAN SWAMY: They should Table the report... .

(Interruptions).

SHRI YASHWANT SINHA: Let the Leader of the House respond.

THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN): I will convey the sentiments of the hon. Members to the hon. Finance Minister.

SHRI SUBRAMANIAN SWAMY: And Table the report also.... (Interruptions)...

भी मोहन्म अफजल उर्फ नीम अफजल : मैंडम, मैं ग्रापकी तवज्जह दिलाना चाहता हूं कि गृह मंत्री ने इस हाऊस में बाकायदा बयान दिया, प्रयोध्या के मसले पर गृह मंत्री का यह वायदा है कि कोट वर्डिक्ट ग्राने के बाद सिंट्रल गवर्नमेंट उसके मुताबिक कार्यवाही करेगी (व्यवधान)

مترى محدافنىل عرين مرافعال الميلم مين أبكى توجر دلانا جابرتا مول كرمره منترى فراس لوك مين باقاعده بيان دياراليوهيا سميت بركره متترى كاربر معدم من كركورط وروك من آند سم بعد سنيل كورتري مراس سفط ابن كار وان كوسكى - ... ملاخلت

उपसभापतिः प्रो० राम गोपालजी, आप कुछ कह रहे थे?...

#### Plan documents to 230 World Bank and I.M.F. officially

श्री राम गोपाल बादव : महोदया, मनन्य की जिन्दगी से ज्यादा इंपोटेंट कोई चींज नहीं हैं । हमारे संविधान के धन्-छेद 21 में स्पष्ट रूप से यह व्यवस्था है कि किसी भी ध्यक्ति का जीवन विधि द्वारा स्थापित प्रक्रिया के बगैर नहीं छीना जा सकता हैं। लेकिन उत्तर प्रदेश ें में हत्याएं हो रही हैं।... (व्यवधान) इससे ज्यादा अफसोस की बात नहीं हो सकती कि फैजाबाद में उत्तर प्रदेश के समाजवादी जनता पार्टी के महासचिव की हत्या कर दी गई है । बजरंग दल ग्रीर मारतीय जनता पार्टी और विश्व हिन्दू परिषद के लोग यह कर रहे हैं। मैं सदन के माध्यम से आपके द्वारा केन्द्रीय सरकार से कहना चाहता हं कि वह डाइरेक्शन दे उत्तर प्रदेश सरकार को कि ऐसे लोगों के खिलाफ तत्काल कार्यवाही की जाए और **श्रत्याचा**रों को रोका जाए ।

शी ईश दत्त यादव (उत्तर प्रदेश) : उपसभापति महोदया, जो कुछ प्रो० राम गोपाल यादव जी ने कहा में उससे ग्रपने ग्रापको संबद्ध करता हूं । उत्तर प्रदेश में भारतीय जनता पार्टी की सरकार की तरफ से एस०जे०पी० के पचासों कार्यकर्ताग्रों की हत्या कराई जा चुकी है । एक हजार से ज्यादा लोग जेलों में डाल दिए गए हैं । इसलिए में केंद्र सरकार से अनुरोध करूंगा कि वह इस मामले में हस्तक्षेप करे ।...

भी संघ प्रिय गौतम (उत्तर प्रदेश): ये बिलकुल झूठ ग्रारोप लगा रहे हैं... (व्यवधान)

उपसभाषति : जरा बैठिए, यादव जी बैठ जःइए । गौतम जी, ग्रापको गुस्सा ग्रा गया । कल यः परसों पंजाब में बी०जे०पी० के, ग्रापके वर्कर थे उनको पंजाब में मोली मारी, उसके ऊपर ग्रापका दिल दुखा था, वह मसला हमने यहां उठाने दिया... (व्यवधान)

श्री संबंधिय गौतस : किसने गोली मारी ?...

उपसभापतिः किसने गोली मारी, वह बात नहीं है । ग्रापने कहा गोली मारी 231 Re. Alleged leakage of [RAJYA SABHA] Draft,-.-Eighth Five Year

# 🙀 📲 [उपसभापति]

अब यह सरकार का काम है कि वह पता लगाए । स्थानीय सरकार का काम है कि वह पता लगाए । किसने भारी है गोली, या खुद मर गए. हैं, क्या हुआ आप काहे को जिम्मेदारी आपने सिर ले रहे हैं ?

SHRI SUBRAMANIAN SWAMY: There should be an immediate enquiry by the Home Minister. Dismiss the Uttar Pradesh Government. There is no other solution. .(Iterrup-tions)

भी ईश क्त यादव : वहा रोज हत्याएं हो रही है, भारतीय जनता पार्टी का सरकार हमारे कार्यकराओं की रोज हत्याएं कर रहे हैं । हमारी मांग है कि केन्द्र सरकार इसमे हस्तक्षेप करे (म्यवधान)

श्री सूरेन्द्रजीत क्षिह ग्राहलू शस्मि। (बिहार): महोदया, राम जन्म भूमि ग्रौर बाबरी मसजिद का मसला सारे देश के लोगों के जीवन पर एक प्रश्न-चिन्हलगा हुग्रा है...(व्यवधान)

श्री मोहन्डद अफजल उर्फ मीम अफजल: मैडम, ग्रापने मुझे वोलनेकी इजाजत दी है, ये हाइजैक कर रहे हैं....(व्यवधान)

تترى محدافضل عرييهم الضل بمتج یہ *می کی اجازت دی ہے* يربلى جبك تمريب بن

उपसभापति : एक मिनट बोलने दीजिए; ....(स्यवधान)

श्री सुरेन्द्रजीत सिंह अहलुवालिया : इन्होंने जो निर्माण कार्य किया है उस पर आदेश दिया है ... (व्यवधान) साफ: साफ बजरंगदल वाले, विश्व हिन्दू परिषद वाले और भाजपा के नेता जगह-जगह अपना बयान दे कर कह रहे हैं कि वह न्यायालय का निर्णय नहीं मानेंगे क्योंकि उन्हें मैनडेट मिला हुआ है । ... (यवधान) Plan documents to 232 World Bank and I.M.F. officially

उपसभापति : ग्रहलुवालिया जी ग्राप बैठ जाइये। (ब्यवधान)

श्वी सूरेन्द्रजीत सिंह माहलू शालिया: मैं यह जानना चाहता हूं कि क्या भाजप। के नेता न्यायालय के निर्णय को शिरोधा करेंगे या नहीं? यह ग्रधना स्टेंड क्लीयर करें 1 क्योंकि यह बहाना बना रहे हैं कि हमें पल्लिक का मैनडेट मिला हुन्ना है मन्दिर बनान के लिए (व्यवधान) में भारत के गृह मंत्री से मांग करता हूं कि गृह मंत्री महोदय सदन के बतायें ... (व्यवधान)

उपसभापति : इनका व्यवस्था का प्रश्न है । इनको बोलने दीजिए (व्यवधान) ग्रहलुवालिया जी ग्राप बैठिए (व्यवधान)

श्री: सूरेम्ब्रजीत सिंह झाहलूब लिपा : हाई कोर्ट ने स्टे ग्रार्डर दे दिया है मैं जानना चाहता हूं वह इम्पलीमेंट कर रहे हैं या नहीं? (व्यवधान)

उपसभापति : इनको व्यवस्था का प्रभन उठाने दीजिए । (व्यवधान )

श्री मोहम्मद अफजस उर्फ मीम अफजस : मुझे आपने इजाजत दी हैं। मैं इतनी देर से खड़ा हुया हूं मुझे बोलने नहों दिया जा रहा है। (व्यवधान)

شری محدافضل عریب مافغنل: متحصے آب نے اجازت دی میں آتنی دیر سے کھٹر ہوا ہوں سیجھے بولنے نہیں دیا جا

श्वी स्थान क सहाय (विहार) : मेरा व्यवस्था का प्रक्ष यह है कि इस सदन का काफी समय इस बात पर जाता है कि इस पालिटिकल पार्टी के वर्करने उस पालिटिकल पार्टी के वर्कर को मार दिया लेकिन वस्तुस्थिति यह है कि दो गुंडों में लड़ाई होती है । एक ग्रुप वाला टूसरे ग्रुप वाले को मारता है और सदन का समय हम सब लोग राजनीति के कारण इसमें लगाते हैं। कोई ऐफी व्यवस्था बनाइये ... (व्यवधान) गुंडों की लड़ाई राजनीति में मत आने दें। (व्यवधान)

**<sup>†[</sup>**]Transliteration in Arabic script.

## 233 Re. Alleged leakage of [16 JULY 1992 } Draft Eighth Five Year

THE DEPUTY CHAIRMAN: Please sit down now. I want to get out of this. . .Iterruptions)..

श्री सुरेट्रजोत सिंह ग्रहलुव।लियाः गृह मंत्री जी सडन को ग्रवगत करायें। (ब्यबधान)

श्री मोहम्मद अफजल उर्फ मीम अफजल : मेडम, में 15-20 मिन्ट से उठाने की कोशिश कर रहा हं। इस मसले को जानबुझ कर रूलिंग पार्टी के लोग हाईजैंक करने की कोशिश कर रहे हैं। मसला यह नहीं है कि भारतीय जनता पार्टी की सरकार क्या कर रही है। मैं बार बार कहता हं कि यह बिल्कूल साफतीर से कह चुके हैं कि मन्दिर बनाना चाहते हैं । मैं यह पूछना चाहता हूं कि जब इलाहाबाद होई कोर्ट का आईर आ गया है तब भी आज भी मन्दिर की तामीर जारी है । मरकजी सरकार यह बताये कि उसने ग्रंब तक क्या किया? क्योंकि वजीरे दाखिला इसी हाऊस के घंदर एक बार नहीं एक से ज्यादा बार इस बात का वायदा कर चुके हैं कि हम कोर्ट के ग्रार्डर के मुताबिक काम करेंगे, एक्शन लेंगे । वजीरे दाखिला मौजूद हैं । पहली बात में यह पूछना चाहता हूं कि इस वेक्त 12 बजकर 25 मिनट हुए हैं और 12 बजे तक अयोध्या के अंदर नजायज तामीर को टंके क्राईर के खिलाफ हो रही थी या नहीं हो रही थी? क्या गृह मंत्री को इसकी जानकारी है ? ग्रगर है तो भारतीय जनता पारं? की सरकार के खिलाफ उत्तर प्रदेश में कोर्ट के आडर का वायशलेन करने की वजह से मरकजी सरकार क्या काम करने जा रही है ? इसकी बचा फर्माये। (व्यवचान). Plan documents to 234 Warld Bank and I.M.F. officially

مهري همد الحصل غرب م والعسل مبيد ]

डा० अवरार अहमद (राजस्थान) : मेरा प्वाइंट ग्राफ ग्रार्डर है। (व्यवसार)

उपसमापतिः आपका क्या प्याइंट आफ आर्डर है।

#### 235 Re. Alleged leakage of [RAJYA SABHA] Draft Eighth Five Year

**ग० अवरार अहमद**ः मेरा प्यः इट आफ, गार्डर यह है कि तीन रोज पहले इस अयोध्या विवाद पर यहां चर्चा हुई थी उस समय पूरे भारतीय जनता पार्टी के नेताघों ने खासतौर से सिकन्दर बक्रत साहव की तवज्जो नाहंगा क्योंकि वह बड़े जोरशोर से कोर्ट की दुहाई दे रहे थे, कोर्ट के ग्रादेशों की दुहाई दे रहे थे... (ध्यवधान) भंडारी जी भी थे ग्रीर दूसरे भी थे... (ध्यवधान)

उपसमापतिः ग्राप बोलने दीजिए । (व्यवधान)

**डा अवरार अहमद :** . इलाहाबाद हाई कोर्ट का फैसला था गया है। माननीय सिकन्दर बदत साहब ग्रौर पूरी भारतीय जनता पाटों के नेताओं ने तीन दिन पहले चर्चा में कोर्ट की दुहाई दी यी ग्रौर यह साबित करने की कोशिश की थी कि हम कोर्ट के ग्रादेशों जा पालन करेंगे तो मैं पूछना चाहता हूं वह ग्राज इस संध में क्या कर रहे हैं? (व्यवधान) इस कात की जानकारी मैं चाहूंगा। (व्यदधान)

उपसभापति : स्पेशल मेंशन । (व्यवधातः) लीडर ग्राफ द हाऊस बोलना चाहते हैं । आप बैठिये (ध्यवधान)

ओ सत्य प्रकाश मालबीय (उत्तर प्रदेश): महोदयां, आज की डक में हमें जो पत्न मिले हैं उसमें मायोध्या के संबंध में सरकारी ग्रधिकारियों की जो टीम वहां गई थीं उसके संबंध में सुचना दी गई है। राम जग्म भूमि बाबरी मस्जिद के मामले पर अपोध्या ही कर आई भारन सरकार के श्रधिकारियों की टीम के निग्कर्षी के बारे में कहा गया है । कल सदन में जब यह विषय उठाया गया था तो यह व्यवस्था दी गई थी कि यदि ग्रावश्यक होगा तो इस पर सदन में चर्चा कराई ज/एमी । मेरी आपसे मांग है कि भारत सरकार के ग्रधिकारियों की जो टीम ग्रयोहया गई थी उसकी रिपोर्ट सरकार को मिल चुकी है। इसलिए ग्राप इस पर सदन में चर्चा कराने की कुपा करें।

SHRI S. B. CHAVAN: Madam Deputy Chairperson.. (Interruptions)

Plan documents to 236 W orld Bank and I.M.F. officially

श्री ईश बत्त यावकः सहोदया, मेरा एक निवेदन है ... (व्यवधान)।

# उपसभापति : सक्षत के नेता के बोलने के लिए खड़े हैं, ग्राप छपया बैठ जायें सो ठीवा रहेगा ।

SHRI S. B, CHAVAN: Madam, since it was the maiden, observation of my hon. friend, Shri Ahluwalia, asking for certain clarifications on an interim order given.. (Interruption) beg your pardon.

SHRI SUNDER SINGH BHAN DARI (Rajasthan): The word 'maiden' does not fit in there.

SHRI S. S. AHLUWALIA. It will fit Mr. S. S. Bhandari.

SHRI S. B. CHAVAN: Madam, an interim order was passed yesterday by the Lucknow Bench of the Allahabad High Court, and the Supreme Court also gave a certain direction on which an affidavit has to be filed by the Uttar Pradesh Government in the Supreme Court. And if I mistake not, the Counsel who has appeared on behalf of the UP Government was specifically asked whether the work was undertaken by the State Government or the land has been transferred to anyone else. And if my memory does not fail me, the Counsel stated in the Supreme Court that it is the State Government which is under-taing the work ...

#### SOME HON. MEMBERS: No, no.

SHRI S. B. CHAVAN: Since they are going to file their affidavit, I don't think that what was stated by the Counsel yesterday can be a matter of dispute here. After the affidavit is filed, we will know what exactly the position is. I have requested the Uttar Pradesh Government to inform us to what the position is as because there Advocate-General was present and they cannot possibly take the plea that they are not aware what the order of the court is. Though it is a speaking order, a copy might be got thereafter. But since the interim order has been passed, it becomes the responsibility of the State Government to see that those orders are issued to the police officers and they are being implemented on the ground. We are still awaiting the report of the State Government.

THE DEPUTY CHAIRMAN: Now Special Mentions.

(Interruptions)

That matter is closed. Now, Special Mentions. (Iunterruptions) After the reply of the Home Minister, that matter is closed. (Interruptions) Now, nothing will go on record. Now, Special Mentions. Shri Nyodek Yonggam—not there. Shri Rajni Rajan Sahu. (Interruptions)

SHRI RAJNI RANJAN SAHU (Bihar). Madam Deputy Chairman.. (Interruptions)

THE DEPUTY CHAIRMAN: That matter is closed. I have moved on to another business. I cannot go back now. Once that matter is closed, I cannot go back. I do not have a reverse gear in my hand. (*Interruptions*) Order, please. Yes, Mir, Rajni Ranjan Sahu.

SHRI RAJNI RANJAN SAHU: Madam, I draw the attention of the Government. (*Interruptions*)

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, it is as if there is no agenda in front of the country except Ayodhya...

THE DEPUTY CHAIRMAN: I cannot permit you. I have already identified someone. (Interruptions) I will not permit you. AIDS or no AIDS, I cannot permit you. Do not put it on record. (*Interruptions*) I will not permit. I would request the hon. Member not to get agitated. There is a system. I am not permitting you, Mr. Trivedi. Not only are you concerned with, AIDS, there are Members who have already given notice for a half-an-hour discussion on the issue of AIDS. So you should be satisfied with that. Now Mr. Sahu.

#### SPECIAL MENTIONS

#### Sahitya Akademi Award given to a writer for his book containing antinational writings.

SHRI RAJNI RANJAN SAHU (Bihar): I would like to draw the attention of the Government through the Ministry of Human Resource Development to the way Sahitya Akademi Award has gone in February 1992 to a person who has expressed in his book anti-national sentiments, and his book has been considered as an award-winning book.

We all know that the Sahitya Aka demi Award is given for the best lit erary work done. The procedure is that decision to award a literary work is taken through the Jury members. There has to be a three-member Jury, two of whom should agree on the merit of the book and then only it is considered for the award. But to my utter disappointment, the Minis try of Human Resource Development has put us in an embarrassing sit uation. It has given the yearly award for the best works in 22 languages in 1992. The award for the work in Pun jabi language has gone to a marathon 820-page book Channan Di Raat written by a Hoshiarpur-based coll ege lecturer H.S. Mehboob. This book contains scurrilous references to late Indira Gandhi, not by name but clearly by implication while it visua lises the role of one of her assassions. There are objectionable references to worshippers of idols, invoking comm unal elements.

[THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA) in the Chair]

Sir, it is surprising how the Jury members, namely, Shrimati Amrita Pritam, a noted writer Shri Amrik; Singh, formerly of Delhi University, and Shri Jasbir Singh Ahluwalia have considered it worthy of an award. As my information goes, Shri Amrik Singh and Shri Jasbir Singh, two